

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DEVAS ENGINEERING SYSTEMS PRIVATE LIMITED Date of Commencement of Liquidation: 17-11-2023; List of Stakeholders as on Date: 19-01-2024; Name of IP: Mr. Prabhu S;
Process Number: 1; Last 5 digit of registration number: 11948

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		104078.00						NA
2	Liquidation costs incurred till date		75675.00						NA
3	Secured financial creditors	1	212100240	1	212813451				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	2	5839992	2	5657324		182668		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	13796128	3	5330487		8465641		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		7	231916113	6	223801262		8648309		